

DIVISION BENCH  
COURT - II

O-203

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/2078(KB)2019  
IA(I.B.C)/1368(KB)2022, IA(I.B.C)/749(KB)2021,  
IA(I.B.C)/1101(KB)2022, IA(I.B.C)/735(KB)2021,  
IA(I.B.C)/916(KB)2022, IA(I.B.C)/836(KB)2022,  
IA(I.B.C)/780(KB)2022, IA(I.B.C)/930(KB)2022,  
IA(I.B.C)/929(KB)2022, IA(I.B.C)/702(KB)2022,  
IA(I.B.C)/451(KB)2022, IA(I.B.C)/471(KB)2022,  
IA(I.B.C)/615(KB)2021, IA(I.B.C)/575(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> DECEMBER, 2022, 02:00 P.M**

IN THE MATTER OF	TRIMURTI ASSOCIATE PRIVATE LIMITED VS BKM INDUSTRIES LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Counsel/ Authorised Representative appeared through physically/Video Conference:**

Mr.Rishav Banerjee, Adv. ] For RP  
Mr.A.K.Awasthi ]  
Mr.RajarshjiBanerjee,Adv. ]  
  
Ms.Urmila Chakraborty,Adv. ] For M/s Manaksia Ltd.  
Mr.AdityaMondal,Adv. ]  
  
Ms.Kiran Sharma, Adv. ] For ICICI Bank Ltd. in /IA 471/2022

**ORDER**

1. Ld. Counsel for the parties present.
2. **IA(IBC)/1368/KB/2022-** It is stated in para 'XIV' that the respondent has rejected the claim of applicant without proper application of mind. However, the Ld. Counsel states that this is not a correct position and claim is still pending.
3. Let a proper affidavit be filed by the Ld. Counsel for the applicant.
4. Post this matter on **13/01/2023**.

5. **IA(IBC)/836KB/2022-** None appears for the parties. Hard copy of this IA be served upon the respondents. Matter is adjourned to **13/01/2023**.
6. **IA(IBC)/780/KB/2022-** Matter is adjourned to 13/01/2023.
7. **IA(IBC)/451/KB/2022-**
- i. In terms of order dated 2<sup>nd</sup> November, 2022 affidavit has also not been filed by Assistant Commissioner CGST.
  - ii. Post this matter on **13/01/2023**. On the next date Assistant Commissioner, CGST shall be physically present before this Adjudicating Authority, failing which, appropriate orders will be passed. Copy of this order be served by the Registry to Assistant Commissioner, 3<sup>rd</sup> and 4<sup>th</sup> Floor, Bamboo Villa, 169, A.J.C. Bose Road, Kolkata-700014.
  - iii. Let copy of this IA be furnished by applicant to the Advocate on Record Mr. Aditya Mondal, for M/s Manaksia Limited.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**